

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3339
ANSWERED ON:16.03.2000
COMMISSION TO AIR INDIA AGENTS
BRAHMANAND MANDAL;SHEESH RAM SINGH RAVI

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India is paying a commission to its agents for booking of tickets for its various flights;
- (b) if so, the details thereof;
- (c) whether it led to some scam and creating artificial scarcity of seats on flights;
- (d) if so, whether any inquiry has been conducted into the same;
- (e) if so, whether there is any proposal to abolish the agency system and to book tickets through the counters manned by Air India; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF CIVIL AVIATION
(SHRI SHARAD YADAV)

(a) and (b): Yes, Sir. Air India is a member of IATA and as per their rules all member airlines are eligible to pay commission to Travel Agents who are also members of IATA for the business generated by them. The booking Agency Commission paid by Air India for the last three years is as under:-

YearRs. in Crores

1996-97 324.70

1997-98 353.84

1998-99 366.09

(c) :No Sir.

(d): Does not arise.

(e): There is no proposal at the moment to abolish the agency system.

(f): Does not arise.